

authorities concerned; if not, the reasons therefor;

(c) whether Government propose to pay any compensation to the uprooted persons for the loss of their belongings in the process of demolition of their houses;

(d) if so, the extent thereof; and

(e) if not, reasons therefor?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND WORKS AND
HOUSING (SHRI BHISHMA NARAIN
SINGH): (a) No, Sir. The Delhi Devel-
opment Authority has reported that it
did not demolish and burn any houses
belonging to Harijans in Vishwas Na-
gar, a trans—Jamuna colony in Delhi
but had taken only limited clearance
action on 31.12.1980 and 14.1.81 ag-
ainst newly coming up encroachments
on Government land by way of jhuggis
and boundary walls with semi-pucca
rooms which lying vacant and unoc-
cupied.

(b) to (e). Since no one was uprooted
or rendered homeless and action was
taken only against fresh encroachments
on Government land by anti-social
elements, the question of providing any
rehabilitation facilities or payment of
any compensation does not arise.

Non-availability of Sugar and Wheat at Fair Price Shops

1973. SHRI SATISH AGARWAL:
Will the Minister of AGRICULTURE be
pleased to state:

(a) whether it is a fact that the Fair
Price Shops in Delhi were not supplied
with wheat and sugar for a pretty long
time during February, 1981;

(b) whether it is also a fact that these
items remain in short supply and the
card holders have to make repeated
visits to the shop to find out about their
availability;

(c) if so, whether Government have
tried to find out the causes which have
led to this situation and if so, the de-
tails thereof;

(d) whether it is also a fact that two
lakh more ration cards have been issu-
ed and there has not been proportiona-
te increase in the supply of cereals and
sugar and

(e) if so, what remedial steps Go-
vernment propose to take in this mat-
ter?

THE MINISTER OF STATE IN THE
MINISTRY OF AGRICULTURE AND
RURAL RECONSTRUCTION (SHRI
R. V. SWAMINATHAN): (a) No, Sir.

(b) to (e). According to Delhi Admi-
nistration 1,89,872 new Food Cards
have been issued during 1980. No. pro-
portionate increase in sugar quota could
be made to Delhi, as well as to other
States, on account of difficult sugar si-
tuation. Some difficulties have been
experienced due to these constraints in
availability. The position is constantly
reviewed by the Government for taking
suitable remedial measures. As regards
wheat, an *ad-hoc* increase of 10,000
tonnes has been made to Delhi for Jan-
uary, February and March, 1981.

Survey of Rural Housing by Reserve Bank of India

1974. SHRI SATISH AGARWAL:
Will the Minister of WORKS AND
HOUSING be pleased to state:

(a) whether it is a fact that the Re-
serve Bank of India has conducted a
survey of the progress made in meet-
ing the requirement of houses of the
houseless persons in the rural area in
the country;

(b) if so, the requirement of houses
for the rural homeless in Rajasthan as
revealed by the report;

(c) what allocations have been made
under the Sixth Plan for dealing with

the problem and how much of it will be given to Rajasthan; and

(d) what allocations have been made for this purpose for 1981-82?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) to (d). Information is being collected and will be laid on the Table of the sabha.

Non-utilisation of grants sanctioned to Orissa for Development Projects

1975. SHRI RASA BEHARI BEHERA: Will the Minister of IRRIGATION be pleased to lay a statement showing:

(a) the amount of grant sanctioned by the Central Government to the State Government of Orissa for various development projects during 1980-81;

(b) whether it is a fact that grants allotted for different irrigation and flood control projects have not been utilised fully; and

(c) what are the reasons thereof and what steps Government have taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) the total Central assistance allocated to the Government of Orissa for its Annual Plan 1980-81 is Rs. 145.10 crores.

(b) The Central assistance for financing the States, plan is released in the shape of block loans and grants and is not relatable to any specific programme/scheme.

(c) Does not arise.

Implementation of U.G.C. scales

1976. PROF. P. J. KURIEN: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) the States which have implemented University Grants Commis-

sion scales for College teachers and States which have not implemented;

(b) the reasons for the non-implementation of scales by some States; and

(c) the steps Government propose to take to implement University Grants Commission scale in all States?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) The University Grants Commission scales of pay for University and College teachers have been implemented by all the States except Kerala. However, the Governments of Jammu and Kashmir and Karnataka have sanctioned these scales only to University teachers.

(b) and (c). Though Central Government had offered financial assistance to the State Governments for adopting University Grants Commission scales for the period from 1-1-1973 to 31-3-1979, it is for the State Governments concerned to sanction them. The discretion in this matter is with the State Governments as they have to maintain the revised scales after the expiry of the period of Central assistance.

Foreign exchange earned by companies owning chartered fishing trawlers

1977. PROF. P. J. KURIEN: Will the Minister of AGRICULTURE be pleased to state:

(a) the net foreign exchange earnings by various companies which chartered foreign trawlers in 1979 and 1980 separately; and

(b) the full details of oil consumed at Indian ports by such chartered trawlers?